

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal no. 247 of 2013 &  
IA No. 333 of 2013

Dated : 25<sup>th</sup> November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

SLT Power & Infrastructure Projects Pvt. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Representative for  
Mr. P. Shiva Rao for R-1

**ORDER**

Vakalatnama is being filed today on behalf of Respondent Nos. 3 & 4 by the Representative appearing on behalf of Mr. Mohan, the learned counsel. The learned counsel for the Respondent is directed to file the reply on or before 10.12.2013 after serving copy on the other side.

As agreed by the learned counsel for the parties, post the matter for hearing before the Chennai Circuit Bench on **20.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)  
Technical Member  
Ts/vs

(Justice M. Karpaga Vinayagam)  
Chairperson